

**Title:** Need for creation of a separate State of Bodoland.

SHRI SANSUMA KHUNGGUR BWISWMUTHIARY (KOKRAJHAR): Sir, with a noble objective, I draw the attention of the entire House through your honour, to the need for adopting a positive policy decision and political initiative by the Centre for creation of much over due separate State of Bodoland on the line of "Uttaranchal, Jharkhand and Chhatisgarh" for the greater interest of the people of the N.E. Region, Bodoland and Assam in particular, and also of the whole nation.

Under the overall crucial and alarming circumstances prevailing in Assam, the question of Bodos' survival and existence along with their own distinctive ethnic self-identity, ancient and rich Bodo language and cultural heritage and civilisation, their safety and security, their all-round growth and development of their own genius and also preservation of their ethnic self-identity, within the present State of Assam has been quite impossible. Denial of Bodoland to struggling indigenous Bodo people on either this or that pretext is unjustified to the Bodos to co-exist in the present State of Assam in a dangerously hostile situation and un-friendly atmosphere and circumstances at the cost of their social, cultural and ethnic life as indigenous people.

I, therefore, strongly urge upon the Union Government of India to take necessary political initiatives and concrete policy decision to bring "Assam State Reorganisation Bill, 2000" in Parliament in the next Winter Session of Parliament for creation of the much long awaited separate State of 'Bodoland' on the line of "Uttaranchal, Jharkhand and Chhatisgarh" without any further delay so as to ensure the survival and existence of the Bodo people and other plains' tribals, their safety and security and also their all-round growth and development within their own home State of 'Bodoland' at par with the rest of the country.